



सत्यमेव जयते

File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 9th October 2023

ORDER

Hon'ble Member (T) Shri Sanjay Puri is on leave from 16.10.2023 to 20.10.2023.

There shall be Special Bench at NCLT Hyderabad on from 16.10.2023 to 20.10.2023 attend to the matters listed before Hon'ble Member (J) Shri Rajeev Bhardwaj and Hon'ble Member (T) Shri Sanjay Puri. The Special Bench shall comprise of:

Special Bench at NCLT Hyderabad- Court No. II

1. Hon'ble Member (J) Shri Rajeev Bhardwaj
2. Hon'ble Member (T) Shri Charan Singh

Hon'ble Member (T) Shri Charan Singh, shall first take up the matters of their own Division Bench (NCLT Hyderabad Court No. I) and then attend the matters of Special Bench (NCLT Hyderabad Court No. II) as per convenience of the Hon'ble Member.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 18.08.2023 from 16.10.2023 to 20.10.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)

Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.